## **COURT - I**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 119 OF 2016 & IA NOs. 668 & 674 OF 2016 AND APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016

Dated: 24th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

### **APPEAL NO. 119 OF 2016 & IA NOS. 668 AND 674 OF 2016**

Adani Power Rajasthan Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh

Mr. Pratyush Singh Mr. Varun Singh

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R-1
Mr. Anand K. Ganesan for R-4

# APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)

Vs.

M/s. Adani Power Rajasthan Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R.K. Mehta

Ms. Himanshi Andley for R-2

## **ORDER**

List these matters for further hearing on <u>09.08.2017</u>. Mr. Anand K. Ganesan states that he will be filing written submissions in Appeal No. 277 of 2016 today and he will be filing written submissions in

Appeal No. 119 of 2016 on or before 02.08.2017. Mr. R.K. Mehta, learned counsel states that they will be filing written submissions on or before 02.08.2017. They may file the same after serving copy on the other side.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson